

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 76 of 2013

Dated : 3rd December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Assam Power Distribution Co. Ltd. ... Appellant(s)
Versus
Assam Electricity Regulatory Commission & Anr. ..Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri,

Appeal No. 82 of 2013

**Eastern India Power Tech Ltd. ... Appellant(s)
Versus
Assam Electricity Regulatory Commission & Anr. ..Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Manu Seshadri,

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

We have heard Mr. S. Ganesh, learned Sr. Advocate for the Appellant for some time.

Post the matter for further hearing on **16.12.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**